

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/50(CHE)2023**

**NAME OF THE PETITIONER : Samal Infra Projects Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Sungbo Engineering India Pvt Ltd**

**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

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**ORDER**

Ld. Counsel Mr.T.Sundaranathan appears for the Petitioner. Representing Counsel Mr.Subham Pandey appears for the Respondent.

Written synopsis filed by the Petitioner and Respondent.

Ld. Counsel for the Petitioner submits that he did not receive the copy of the written synopsis filed by the Respondent. Ld. Counsel for the Respondent is directed to serve copy of the written synopsis through the email given in the chat box.

Ld. Counsel for the Petitioner seeks and is granted one week time to file reply to the written synopsis.

List the Petition on **21.12.2023** for hearing.

-SD-

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

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-SD-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**